

**Andaman Special Pay**

49. **Shri Mohammad Elias:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have considered the question of increasing the Andaman special pay for the employees working in the Andamans in view of the rise in cost of living; and

(b) if so, the decision taken thereon?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):**

(a) There is no such proposal under consideration.

(b) Does not arise.

**Education System in Andaman and Nicobar Islands**

50. **Shri Mohammad Elias:** Will the Minister of Education be pleased to state:

(a) whether the study team which was appointed by the Education Department of the Central Government has completed its enquiry regarding the education system in Andaman and Nicobar Islands;

(b) whether the study team has made any recommendation regarding the medium of education for the non-Hindi speaking students in Andaman and Nicobar Islands; and

(c) if so, what is the recommendation?

**The Minister of Education (Shri M. C. Chagla):** (a) The Ministry of Education has not appointed in the recent past any such study team.

(b) and (c). The question does not arise.

**Firing at Port Blair**

51. **Shri Mohammad Elias:** Will the Minister of Home Affairs be pleased to state:

(a) whether the one man commission of enquiry which was appointed by the Central Government to enquire

into the firing at Port Blair in 1962 has completed its enquiry; and

(b) if so, the finding thereof?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):** (a) and (b). The requisite information was laid on the Table of the House on the 16th March, 1963.

12.00 hrs.

**OBITUARY REFERENCES**

**Mr. Speaker:** I have to inform the House of the sad demise of two of our friends, namely Shri Banarsi Prasad Sinha and Dr. Hari Mohan.

Shri Banarsi Prasad Sinha was a sitting Member of the House from Monghyr constituency of Bihar. He was also a Member of the First and Second Lok Sabha during the years 1952 to 1962. He passed away at Monghyr on the 15th May, 1964, at the age of 65.

Dr. Hari Mohan was a Member of the First Lok Sabha during the years 1952 to 1957. He passed away on the 18th May, 1964, at the age of 52.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while to express its sorrow.

*(The Members then stood in silence for a short while.)*

12.02 hrs.

**RE: MOTIONS FOR ADJOURNMENT AND CALLING-ATTENTION NOTICES**

(QUERY)

**Mr. Speaker:** I have received notices of adjournment motions as well as

calling-attention notices on the matter of rehabilitation of the migrants, and they relate to:

"The reported firing by police on refugees from East Pakistan on the 19th May, 1964, at Tiruvelli railway station, resulting in the death of five refugees and injuries to several."

I have not thought it proper to admit the adjournment motion. I could not do so. But I have admitted the calling-attention notices, and the names of all those Members have been clubbed together. I shall call upon Sri Krishnapal Singh whose name appears first, to call the attention of the hon. Minister.

**Shri S. M. Banerjee (Kanpur):** May I know the reasons why the adjournment motion has not been admitted? Through the adjournment motion, we wanted to censure the Government for the brutal firing on the refugees for whom so much is said on the floor of the House and outside. After all, we wanted to censure the Government, though the hon. Minister has expressed his regret. We should have been given an opportunity. Even after the statement is made in reply to the calling-attention notice, if the facts are revealing, I would request you to see that the adjournment motion may be admitted.

**Mr. Speaker:** The hon. Member knows that the reasons cannot be given in their very nature.

**Shri S. M. Banerjee:** It is a purely Central matter. The Centre is concerned.

**Mr. Speaker:** It is not a purely Central matter.

Now, Shri Krishnapal Singh.

12.04 hrs.

**CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE.**

**FIRING ON REFUGEES FROM EAST PAKISTAN AT TIRUVELLI RAILWAY STATION**

**Shri Krishnapal Singh (Jalesar):** I call the attention of the Minister of Rehabilitation to the following matter of urgent public importance and I request that he may make a statement thereon:

"The reported firing by police on the refugees from East Pakistan on the 19th May, 1964, at Tiruvelli railway station, resulting in the death of five refugees and injuries to several."

**The Minister of Rehabilitation (Shri Tyagi):** The Government of Orissa have opened five camps, which include Sunabeda and Tiruvelli, under a programme to resettle 5,000 migrant families in small-scale industries. Agricultural land available in the country being limited, it is inevitable that a large proportion of the migrant families should be resettled in occupations other than agriculture. Pending establishment of small industries in these areas for permanent employment of displaced persons, opportunity of temporary employment in unskilled jobs (e.g., earth work for road building, railway track and contour bunding, bamboo cutting, brick loading and unloading, stone quarry work, work as helpers for masons etc.) have been arranged for the entire adult population of these camps and also for some skilled workers among them (e.g., carpenters, teachers, clerks, masons, blacksmiths, brick moulders etc.). The employment opportunities are being displayed prominently on notice boards and also through cyclostyled charts and are being announced to the displaced persons practically every day in each camp by the rehabilitation staff at the camps. No compulsion or force of any kind is, however, used to make the migrants to work.